

ITEM NO.21

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE STATE
OF ARUNACHAL PRADESH ASSAM MANIPUR AND
NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 68568/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 128723/2023 - CLARIFICATION/DIRECTION, IA No. 68567/2023 - INTERVENTION APPLICATION, IA No. 176452/2022 - INTERVENTION/IMPLEADMENT, IA No. 3973/2024 - INTERVENTION/IMPLEADMENT, IA No. 129349/2023 - INTERVENTION/IMPLEADMENT, IA No. 129158/2023 - INTERVENTION/IMPLEADMENT, IA No. 33083/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 129321/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 19-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Mr. Gaichangpou Gangmei, AOR
Mr. R.A. Worso Zimik, Adv.
Mr. Alana Golmei, Adv.
Mr. Samuel Lalrochan Khobung, Adv.
Mr. Maitreya Mahaley, Adv.
Ms. Nisha Pandey, Adv.
Mr. Yimyangner Longkumer, Adv.

For Respondent(s)

Mr. Tushar Mehta, S.G. (N/P)
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Mr. Anmol Chandan, Adv.
Mr. Shuvodeep Roy, Adv.
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Mr. Sushil Kumar, Adv.
Mr. Mayan Prasad, Adv.
Ms. Sujaya Bardhan, Adv.

Mr. Nishant Kumar, AOR

Mr. Chandrashekhar A. Chakalabbi, Adv.
M/s. Dharmaprabhas Law Associates, AOR

UPON hearing the counsel, the Court made the following
O R D E R

At the request made by the learned Additional Solicitor General, who wants some time to obtain instructions, re-list in the week commencing 15.01.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR